

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir. This area is within the primary service range of Lucknow Radio Station, which broadcasts programmes in Awadhi daily for a duration of 25 minutes. The Allahabad Station also broadcasts programmes in Awadhi for about 20 minutes a day.

(b) Does not arise.

Distortion of facts in "Freedom at Midnight"

222. SHRI R. K. SINHA: Will the Minister of HOME AFFAIRS be pleased to state whether in view of major distortion of facts in the book entitled "Freedom at Midnight", Government propose to contradict the distortion of facts therein?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Government are aware of the distortion of some facts contained in the book entitled "Freedom at Midnight", but do not consider it necessary to issue an official contradiction in the matter.

Deaths due to Liquor Poisoning in Madras

223. SHRI M. KALYANASUN-
GARAM.

SHRI N. S. PURTY:
SHRI HARI SINGH:
SHRI P. GANGA REDDY:
SHRI N. E. HORO:
SHRI A. K. GOPALAN:
SHRI M. KATHAMUTHU:
SHRI RAM PRAKASH:
SHRI M. RAM GOPAL RED-
DY.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether more than 100 people died and many more were taken seriously ill and admitted in the hospitals in Madras after drinking liquor

recently;

(b) if so, the facts thereof; and

(c) whether any enquiry has been made into the matter, if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). In July, 1976, 297 persons were admitted in the hospitals after consumption of illicit liquor containing Methyl alcohol. Out of them 113 died.

(c) The police have taken up investigation and have so far arrested 11 persons.

Supply of uranium fuel for Tarapur Atomic Power Station by U.S.A.

224. SHRI Y. ESWARA REDDY
SHRI JAGANNATH
MISHRA
SARDAR SWARAN SINGH
SOKHI:
DR SARADISH ROY:
SHRI TRIDIB CHAUDHURY:
SHRI N. E. HORO
SHRI ARJUN SETHI
SHRI K. MALLAVNA:
SHRI BIRENDER SINGH
RAO
SHRI VEKARIA
SHRI ARVIND M. PATEL

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether there was an abnormal delay from the side of United States of America in supply of Uranium fuel for Tarapur Atomic Power Station;

(b) if so, to what extent this delay has affected the performance of the atomic power station; and

(c) what action has since been taken by Government in this regard and with what results?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF

SPACE (SHRIMATI INDIRA GANDHI): (a) to (c). Our application for a licence for export of enriched uranium has been delayed as a result of petitions filed with the Nuclear Regulatory Commission which is the statutory licensing body independent of the US Government's Executive Branch. The Government of India are in constant touch with the US authorities and India's views are being presented before the Nuclear Regulatory Commission by the US State Department. As a result of these efforts approximately half the quantity of enriched uranium for which license has been applied for was cleared for export and the same has already been received in India on July 23, 1976. There is, consequently, no immediate difficulty in this regard.

Food Products of Hindustan Lever Limited

225. SHRI SOMNATH CHATTERJEE: Will the Minister of INDUSTRY be pleased to state;

(a) the main food products of Hindustan Lever Limited;

(b) licenced capacity, installed capacity and actual production of each main food item by the units of Hindustan Lever Limited as in 1960, 1970 and 1975;

(c) whether it has been alleged that the Company has been producing certain food items beyond capacity; if so, the facts thereof; and

(d) whether, in respect of production of certain food items, the Company holds a monopoly position and if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): (a) and (b). A statement is attached.

(c) The production of these items by the Company has been within the permissible limits.

(d) No, Sir.

Statement

(In M. Ts.)

Main food items manufactured by M/s Hindustan Lever Limited	Licensed capacity	Production		
		1960	1970	1975
Infant Food	1000*	nil	841	815
Skim Milk Powder	2621	nil	587	286
Whole Milk Powder	100*	nil	nil	nil
Malted Milk Food	445*	nil	447	nil

*Within the total licensed capacity of Skim Milk Powder.

NOTE: M/s. Hindustan Lever Ltd were originally issued an industrial licence in 1960 for the manufacture of skim milk powder for an annual capacity of 2580 tonnes and their amended capacity at present stands at 2621 M. Tonnes. In 1965 they were permitted to manufacture 1000 tonnes Infant food within the licensed capacity of skim milk powder. Again in 1971 they were allowed to manufacture 100 tonnes of whole milk powder and 445 M. Tonnes of Malt Milk food within the overall licensed capacity of 2621 M. Tonnes of skim milk powder.